

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5816

ANSWERED ON:03.05.2000

MATCH FIXING SCANDAL

ASHOK NAMDEORAO MOHOL;BHAWANA GAWALI (PATIL);DILIP KUMAR MANSUKHLAL GANDHI;DR. KIRIT SOMAIYA;GEORGE EDEN;M.V.CHANDRASHEKHARA MURTHY;NARESH KUMAR PUGLIA;SHYAMA SINGH

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the South African Government has raised serious objections in the matter of alleged match-fixing episode;
- (b) if so, the details thereof;
- (c) whether the South African High Commissioner was called by his ministry in this regard;
- (d) if so, the details of discussions held and outcome thereof;
- (e) whether the Government propose to take up the matter with the International Cricket Control Board;
- (f) if so, the details thereof and if not, the reasons therefor; (g) whether this issue has affected India-South Africa ties; (h) if so, the reaction of the Government thereto; (i) whether the Government propose to take up this issue further with other cricketing countries alleged to be involved in match fixing; and (j) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR EXTERNAL AFFAIRS

(SHRI AJIT KUMAR PANJA)

- (a) No, Sir.
- (b) Does not arise
- (c) The South African High Commissioner in New Delhi met a senior official in the Ministry of External Affairs on 10th April 2000, at her request.
- (d) During the said meeting, the matter regarding involvement of South African cricket players in the match fixing scandal was also discussed among other issues. Both the sides agreed that this is a case of criminal conspiracy, fraud and cheating and as such law would take its own course.
- (e) & The matter is presently under investigation by concerned authorities.
- (f) Further action, as appropriate, will be taken accordingly.
- (g) & No, Sir. The two governments have reiterated that this episode would
- (h) not affect the close and cordial relations between the two countries based on a Strategic Partnership.
- (i) & (j) The matter is presently under investigation by concerned authorities. Further action, as appropriate, will be taken accordingly.